NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 01/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Araya Mittara

V/s.

Secure Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rita Yadav	Adv for Petitione	er) Lale
2-	Mr. Anya M	Witham Petitione	r 9 11 ga
2	Mr. NIRAY	J. PARMAK Res. 1to	o 3 ximin

ORDER CP No. 01/241,397-398/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.11.2017

Sd/-

Sd/-

V. NALLASENAPATHY

M. K. SHRAWAT

Member (Technical)

Member (Judicial)